

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF CONTINENTAL CHEMICALS LIMITED
Registered Office : A-7, Sector-7, Noida Gautam Budh Nagar, Uttar Pradesh-201301

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirer Mr. Aditya Vikram Chibba and Person Acting in Concert Mr. Naresh Kumar Chibba, pursuant to and in compliance with Regulation 3(1) of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of Continental Chemicals Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No	Activity	Days & Dates Original Schedule	Days & Dates Revised Schedule
1.	Date of Public Announcement	Saturday, August 31, 2019	Saturday, August 31, 2019
2.	Date of Publication of Detailed Public Statement	Monday, September 09, 2019	Monday, September 09, 2019
3.	Filing of the Draft Letter of Offer to SEBI	Tuesday, September 17, 2019	Tuesday, September 17, 2019
4.	Last Date for a Competitive Offer(s)	Tuesday, October 01, 2019	Tuesday, October 01, 2019
5.	Identified Date*	Monday, October 14, 2019	Wednesday, October 30, 2019
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Monday, October 21, 2019	Wednesday, November 06, 2019
7.	Last Date for revising the Offer Price/ number of shares.	Wednesday, October 23, 2019	Friday, November 08, 2019
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Thursday, October 24, 2019	Monday, November 11, 2019
9.	Date of Publication of Offer Opening Public Announcement	Friday, October 25, 2019	Wednesday, November 13, 2019
10.	Date of Commencement of Tendering Period (Offer Opening date)	Tuesday, October 29, 2019	Thursday, November 14, 2019
11.	Date of Expiry of Tendering Period (Offer Closing date)	Monday, November 11, 2019	Wednesday, November 27, 2019
12.	Last Date of communicating rejection/ acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account.	Tuesday, November 26, 2019	Wednesday, December 11, 2019

* The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

The Acquirer and PACs accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website at www.sebi.gov.in.



**Issued by Manager to the Offer on behalf of the Acquirer
D & A Financial Services (P) Limited**

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Date : 6th November, 2019

Place : New Delhi

Email: investors@dnafinerv.com
Contact Person: Ms. Radhika Pushkarna

8cm x 21cm